NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No.910/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

NAME OF THE PARTIES: Nina Waterproofing Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

1) Mahade Daviji

Surpay

Secretary

COMMON ORDER CSA 906/230-232/NCLT/MB/MAH/2017 CSA 910/230-232/NCLT/MB/MAH/2017

By order of the Bench, Adjourned to 02.02.2018.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date: 12.01.2018

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Sd/-

M.K. SHRAWAT Member (Judicial)